

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-82-2020**

Dr. Prashant Natekar.

.... Petitioner.

Versus

State of Goa and ors.

.... Respondents.

Mr. S.D.Lotlikar, Senior Advocate with Mr. Neelesh Amonkar,
Advocate for the Petitioner.

Mr. D.Pangam, Advocate General with Ms. Ankita Kamat, Addl.
Government Advocate for the Respondent No.6..

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 8th September, 2020**

P.C.:

At the request of Ms. Ankita Kamat, learned Addl.
Government Advocate, time is granted upto 14.09.2020, to file
an additional affidavit in this matter.

2. Advance copy of the same to be served upon the learned
Counsel for the petitioner.

3. Stand over to 15.09.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-